

<i>S.No.</i>	<i>State/UTs</i>	<i>Elementary Education</i>
UNION TERRITORIES		
26.	A & N Islands	438.00
27.	Chandigarh	132.20
28.	Dadra & Nagar Haveli	90.00
29.	Daman & Diu	86.87
30.	Delhi	5262.70
31.	Lakshdweep	34.21
32.	Pondicherry	215.00
Total - (UTs)		6258.98
Total - (States & UTs)		97872.06

Source: Planning Commission.

Privatisation of Catering Services

302. SHRI S.B. SINGH:
SHRI AJAY MUKHOPADYAY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether privatised catering services on important railway stations have deteriorated;

(b) if so the steps the Government propose to take to improve the position;

(c) whether catering services in all long distance important trains have since been privatised; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Improvement in catering service is an on-going and continuous process.

(c) No, Sir.

(d) Does not arise.

Eradication of T.B.

303. SHRI RAMSINGH KASHWAN:
PROF. RITA VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of tuberculosis patients in the country, State-wise;

(b) whether Government have fixed any

target to wipe out T.B. completely from the country; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOEDAR): (a) It is estimated that approximately 1.5% of the population in the country is suffering from radiological active pulmonary T.B.

(b) and (c). Considering the epidemiological nature of TB, eradication of the disease is not possible. However, under the National TB Control Programme, States, are being assisted to control the problem of TB and to bring down its incidence and prevalence

[*Translation*]

Alleged Mismanagement in Navodaya Vidyalayas

304. **SHRI SANTOSH KUMAR GANGWAR:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have received any complaints against Navodaya Vidyalayas regarding alleged mismanagement in providing accommodation and meals to the children;

(b) if so, the details thereof;

(c) the steps taken by the Government in this regard;

(d) whether committees have been constituted to monitor the functioning of Navodaya Vidyalayas;

(e) if so, the details thereof; and

(f) if not, the time by which such committees are likely to be constituted?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The Samiti sometimes receives complaints regarding the provision of accommodation and food to the children in particular Vidyalayas. Whenever such complaints are received, the matter is looked into and such measures as seem appropriate in the particular case are taken. At the same time, the Samiti has increased the expenditure on providing food to the children. As regards accommodation, the Samiti has programme of construction and., in the Vidyalayas where the relevant phase is complete, the accommodation is satisfactory.

(d) Yes, Sir.

(e) A statement is laid on the table of the Sabha.

(f) Does not arise.

STATEMENT

There is a Vidyalaya Management Committee in each Vidyalaya consisting of the following:-

1. District Magistrate/Collector
Chairman
2. District Education Officer
3. Executive Engineer of State
Public Work (Department
(Building))
4. Principal of a local college or
Senior Secondary School
preferably a residential school.
5. Senior most teacher of Navodaya
Vidyalaya.
6. District Medical Officer.